

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/525(CHE)/2024**  
**PETITION NUMBER : IBA/785/2020**  
**NAME OF THE APPLICANT : R Sugumaran (RP) (T Prabakar)**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Rule 11 of NCLT Rules, 2016**  
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**ORDER**

Applicant is present in person. Ld. Counsel for R1 is present.

This IA has been filed seeking the remuneration for the IRP. IRP submits that he has received the remuneration. Hence, nothing survives in this Application and **IA(IBC)/525(CHE)/2024 is disposed off.**

**-Sd-**  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**